

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED: 6.11.1979

NOTIFICATION
INCOME TAX

No. 3062 (F.No.261/20/79-ITJ): In exercise of the powers conferred by sub-section(1) of Section 121 A of the Income-tax Act, 1961 (43 of 1961) and in supersession of Notification No.2818(F.No.261/16/78-ITJ) dated 16.5.79, the Central Board of Direct Taxes hereby directs that the Commissioners of Income-tax (Appeals) of the Charges specified in Column(1) of the Schedule below, shall perform their functions in respect of such persons assessed to Income-tax or Sur-tax or Interest Tax in the Income-tax Wards, Circles, Districts and Ranges specified in the corresponding entries in column(2) and column(3) thereof as are aggrieved by any of the orders mentioned in clauses(a) to (h) of sub-section (2) of section 246 of the Income-tax Act, 1961, in sub-section(1) of Section 15 of the Interest Tax Act, 1974(45 of 1974) and also in respect of such persons or classes of persons as the Board has directed or may direct in future in accordance with the provisions of clause(i) of sub-section(2) of Section 246 of the Income-tax Act, 1961.

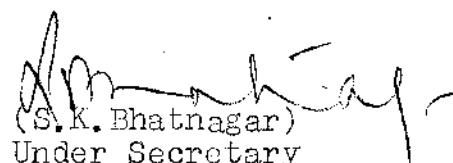
Charge with Headquarters	<u>SCHEDULE</u> Income-tax Wards & Circles	Ranges of Inspecting Assistant Commissioner of Income-tax.
1	2	3
1. Commissioner of Income-tax (Appeals) Rajasthan-I, Jaipur.	All Wards/Circles at: 1. Jaipur excepting Central Circles, Jaipur 2. Estate Duty cum Income-tax Circle Jaipur. 3. Ajmer 4. Beawar 5. Kota 6. Bundi 7. Sawai Madhopur 8. Jhalawar 9. Sikar 10. Jhunjhunu 11. Udaipur 12. Chittorgarh 13. Bhilwara 14. Sirohi 15. Jalore	1. Inspecting Asstt. Commissioner of Income-tax, Range-I Jaipur. 2. Inspecting Asstt. Commissioner of Income-tax, Range-II, Jaipur. 3. Inspecting Asstt. Commissioner of Income-tax (Asstt.) Jaipur. 4. Inspecting Asstt. Commr. of Income-tax, Udaipur Range, Udaipur. 5. Inspecting Asstt. Commissioner of Income-tax, Ajmer Range, Ajmer.

1 ----- 2 ----- 3 -----

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| 2. Commissioner of
Income-tax (Appeals)
Rajasthan-II,
Jaipur. | All Wards/Circles at: | 1. Inspecting Asstt.
Commissioner of
Income-tax, Range-I,
Jaipur. |
| | 1. Central Circle,
Jaipur | 2. Inspecting Asstt.
Commissioner of
Income-tax, Jodhpur
Range, Jodhpur. |
| | 2. Alwar | 3. Inspecting Asstt.
Commissioner of
Income-tax, Bikaner
Range, Bikaner. |
| | 3. Bharatpur | |
| | 4. Jodhpur | |
| | 5. Estate cum-I.T.
Circles, Jodhpur | |
| | 6. Pali | |
| | 7. Barmer | |
| | 8. Sumerpur | |
| | 9. Bikaner | |
| | 10. Nagaur | |
| | 11. Churu | |
| | 12. Sriganganagar | |
| 13. Hanumangarh | | |

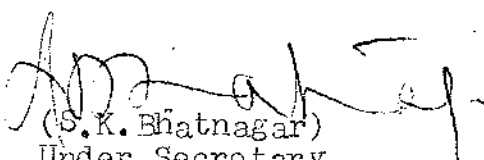
Whereas the Income-tax Circle, Ward or District or Range or part thereof stands transferred by this Notification from one charge to another charge, appeals arising out of the assessments made in that Income-tax Circle, Ward or District or Range or part thereof and pending immediately before the date of this notification before the Commissioner of Income-tax (Appeals) of the Charge from whom that Income-tax Circle, Ward or District or Range or part thereof is transferred shall from the date of this notification takes effect, be transferred to and dealt with by the Commissioner of Income-tax (Appeals) of the Charge to whom the said Circle, Ward or District or Range or part thereof is transferred.

This notification shall take effect from 1.11.1979.


(S.K. Bhatnagar)
Under Secretary
Central Board of Direct Taxes.

Copy to

1. The Commissioner of Income-tax, Jodhpur - 20 copies
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. A.D.I. (R.S. & P.) (Bulletin) New Delhi 5 copies.
4. Ad-VI Section/E.D. Section.


(S.K. Bhatnagar)
Under Secretary
Central Board of Direct Taxes

/Varghese/